

ORDER

TCP/8/KOB/2019

Learned counsel for the Petitioner Shri Ramalingam as well as learned counsel for R2 to R4 Shri A.M.Sridharan appeared through VC. Vide order dated 13.10.2020 in IA/102/KOB/2020 in TCP/08/KOB/2019 both the parties were given the following directions:

"This Tribunal hereby direct the Respondent No.1 Company to produce the original audited Financial Statements of the 1st Respondent Company for the Financial Year 2013-14 and 2014-15. The applicant is also directed to produce the original Power of Attorney dated 31.07.2006 and the originals of two Pan Cards of the applicant bearing Nos ASEPK5529M and AFWPN75766B to this Tribunal in a sealed cover within two weeks from the date of receipt of this order. The applicant is directed to appear in person before this Tribunal on any working day within two weeks in order to give a specimen signature, so that the same can be sent to the Central Forensic Science Laboratory along with the documents mentioned above for comparing the signature appearing in those documents."

Registry reported that the applicant has submitted his PAN CARD No. AFWPN7566B on 02.11.2020 and stated that the other PAN card is not in his possession as he is surrendering the same to the IT Dept.

The respondent has not submitted the original audited Financial Statements of the R1 Company for the FY 2013-14 & 2014-15.

As such, both the parties have not fully complied with our order dated 13.10.2020.

List on **24.03.2021** for hearing.

Sd/-

Ashok Kumar Borah
Member (Judicial)



**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 24th March 2021

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/8/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AK NOWSHAD
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD & 3 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes

Video Conference

24th March 2021

ORDER

TCP/8/KOB/2019

Learned counsel for the applicant Shri Kousik N. Sharma as well as learned Senior counsel for R2 to R4 Shri Ramakrishnan appeared through VC.

Shri Ramakrishnan submitted that the appeal filed vide CA(AT)/237/2020 in this matter is posted at NCLAT on 05.04.2021. **Hence, list on 28.04.2021 at 2.30 for hearing.**

Sd/-

Ashok Kumar Borah
Member (Judicial)

*added
original filed
28/04/21*

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28/04/21*